

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2445

ANSWERED ON:12.03.2013

CRIME AGAINST RELIGIOUS MINORITIES

Karunakaran Shri P.;Krishnaswamy Shri M.;Panda Shri Prabodh;Shetkar Shri Suresh Kumar;Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crime/violence against the Christian community and other religious minorities are on the rise in the country;
- (b) if so, the total number of such cases registered, accused arrested, convicted and the action taken against them during each of the last three years and the current year, State-wise and crime-wise; and
- (c) the measures taken/being taken by the Government to prevent such cases in the country along with the advisories issued to the States in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): The specific data/ information in respect of crime/violence against the Christian community and other religious minorities is not maintained separately.

(c): "Police" and "Public Order" being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies under the extant and appropriate law(s), as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has been advising the State Governments and UT Administrations from time to time, to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.